(d) if So the details thereof and if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Details of Extra Budgetary Resources (Govt.-fully serviced bonds) and loan extended from National Small Savings Fund (NSSF) to meet expenditure of Government's schemes are as under:

1n	crore)

	2016-17	2017-18	2018-19	2019-20	2020-21
				(RE)	(BE)
EBRs (Govt. fully Serviced Bonds)	9,167.00	15,095.00	65,602.10	44,583.96	49,500.00
Loan from NSSF	70,000.00	73,000.00	97,000.00	1,28,115.00	1,36,600.00
Total	79,167.00	88,095.00	1,62,602.10	1,72,698.96	1,86,100.00

RE: Revised Estimates, BE: Budget Estimates

(c) and (d) The financing of Govt. scheme expenditure through EBRs & loan from NSSF is well regulated, since, the repayment of both, principal & interest on this account is being provided through budget of the concerned Ministry/Department, as and when they become due. Regarding EBRs being raised by issuing Govt. fully serviced bonds, the policy is being followed to gradually reduce the incremental liability on EBRs. Accordingly, the estimates of EBRs in BE 2020-21 have been reduced to about 0.22% of GUP as compared to about 0.28% of GDP in BE 2019-20. The investment of collections under NSSF is required to make the fund self-sustainable. Following the recommendations of the 14 Finance Commission, most of the State Governments discontinued their borrowing from NSSF.

Display of mercy petitions written by Savarkar at Cellular Jail Museum

*25. SHRI RITABRATA BANERJEE: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that the mercy petitions written by Savarkar to the British are not displayed at the Cellular Jail Museum;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) to (c) As per the information received from Andaman and Nicobar (Directorate of Art and Culture), such Mercy Petitions are not displayed at Cellular Jail since no record is available with the Department of Art and Culture, Andaman and Nicobar Administration.

Outstanding dues of CGHS empanelled hospitals

*26. SHRIA.K. SELVARAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the empanelled hospitals under Central Government Health Scheme (CGHS) have approached Government over pending dues;

(b) whether it is also a fact that these hospitals have claimed that there is an outstanding dues of over \mathbf{E} 600 crore;

(c) whether these hospitals have warned to suspend cashless services to all beneficiaries under CGHS; and

(d) if so, the steps taken by Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) to (c) One Hospital from Trivandrum has represented to this Ministry for early settlement of pending hospital bills. However, there are reports in the media that some organizations, which claim to represent private hospitals, have issued statements about pending hospital bills and likely disruption of credit facility.

(d) Government has allocated additional budget of ₹1000 crore under Pension and Other Related Benefits (PORB) Head through re-appropriation for early settlement of the Hospital Credit Bills.

Diseases caused by pollution and climate change

*27. SHRI SHAMSHER SINGH DULLO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: